GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

LOK SABHA

UNSTARRED QUESTION NO. 2926 TO BE ANSWERED ON 21.03.2022

AGRICULTURAL WORKERS

†2926. SHRI RAMCHARAN BOHRA: SHRI RAMDAS C. TADAS:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether many welfare schemes have been formulated and implemented for the unorganized workers especially rural and agricultural workers and if so, the details thereof along with the monitoring mechanism of schemes especially in cases of accidents;
- (b) the State/UT-wise, scheme-wise details of funds allocated and utilized under the said scheme during each of the last three years and the current year;
- (c)the State-/UT-wise number of agricultural labourers benefited from the said schemes during the said period and the other steps taken by the Government especially for the welfare of agricultural labourers in the country;
- (d)whether the number of landless agricultural labourers/workers has increased in the country including Maharashtra during the last three years and the current year, State-wise/UT-wise and the details of the schemes being implemented by the Government to provide social security to agricultural such labourers workers engaged in unorganized sector in the country; and
- (e)the State-wise/UT-wise details of the labourers/ workers benefited during the said period?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI RAMESWAR TELI)

(a): As per the Unorganised Workers' Social Security Act, 2008, the Government is mandated to provide social security to the workers of unorganised sector including agricultural labourers as per their Contd..2/-

eligibility criteria by formulating suitable welfare schemes on matters relating to life and disability cover, health and maternity benefits, old age protection etc. The details of such welfare schemes are as under;

- (i) Life and disability cover is provided through Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Surksha Bima Yojana (PMSBY).
- (ii) The health and maternity benefits are provided through Ayushman Bharat- Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) which is a universal health scheme.
- (iii) Old age protection is provided to the unorganised sector workers through Pradhan Mantri Shram Yogi Maan-Dhan (PM-SYM) pension scheme.
- (b): Under PMJJBY and PMSBY, the premium of Rs. 342/- (Rs. 330/- under PMJJBY +Rs.12/- under PMSBY) is to be borne by individual/ State Government. Under AB-PMJAY scheme, the details of the funds released to States/UTs as central share of premium during the last three years are as under:

Year	Amount of Central Share of premium released	
	to States/UTs (Rs. in crores)	
2018-19	1849.55	
2019-20	2992.95	
2020-21	2544.12	

Under the PM-SYM pension scheme, 50% monthly contribution is payable by the beneficiary and equal matching contribution is paid by the Central Government. The Government contribution is released to LIC of India which is designated as fund manager of the scheme and responsible for the pension pay out and no funds is released to State/UT Governments.

(c) to (d): The Government has taken various initiatives to extend the benefits of social security schemes to the workers of unorganised sector including agricultural labourers. Apart from the above schemes, other schemes such as Public Distribution System under National Food Security Act, Mahatma Gandhi National Rural Employment Guarantee Act, Deen Dayal Upadhyay Gramin Kaushal Yojana, Pradhan Mantri

Awas Yojana, Gareeb Kalyan Rojgar Yojana, Deen Dayal Antyodaya Yojana, PM-SVANidhi, Pradhan Mantri Kaushal Vikas Yojana etc. are also available for the unorganised workers including agricultural labourers depending upon their eligibility criteria. Further, the Ministry of Labour & Employment has developed e-SHRAM portal with an objective to create National Database of Unorganised Workers (NDUW) to facilitate delivery of Social Security Schemes/ Welfare Schemes of the Central /State Governments to the workers of informal/unorganised sector. As on 16.03.2022, a total of more than 26 crore workers have been registered under the e-SHRAM portal out of which 13.80 crore workers have been registered in agriculture sector including 59.16 lakh from the State of Maharashtra as per self-declaration.

(e): The State/UT-wise details of beneficiaries registered under PMJJBY and PMSBY (as on 27.10.2021), AB-PMJAY (as on November, 2021) and PM-SYM (as on 18.02.2022) are at Annexure A, Annexure B and Annexure C respectively.

ANNEXURE REFERRED TO IN REPLY TO PART (e) OF LOK SABHA UNSTARRED QUESTION NO. 2926 FOR 21.03.2022 REGARDING "AGRICULTURAL LABOURERS"RAISED BY SHRI RAMCHARAN BOHRA AND SHRI RAMDAS C. TADAS.

State-wise, Scheme-wise Distribution of Cumulative Enrolments as on 27.10.2021				
Sl.No.	State/UTs	PMJJBY	PMS BY	
1	Andaman and Nicobar Islands	29,155	70,490	
2	Andhra Pradesh	65,40,146	1,58,11,529	
3	Arunachal Pradesh	76,766	1,47,830	
4	Assam	16,91,426	52,23,344	
5	Bihar	42,85,468	1,39,69,196	
6	Chandigarh	72,277	2,47,430	
7	Chhattisgarh	24,09,761	78,17,397	
8	Dadra & Nagar Haveli and Daman & Diu	78,113	1,40,561	
9	Goa	1,57,499	3,70,952	
10	Gujarat	40,57,002	99,42,966	
11	Haryana	19,42,521	51,93,324	
12	Himachal Pradesh	4,40,777	15,97,785	
13	Jammu and Kashmir	4,10,069	10,08,899	
14	Jharkhand	18,86,299	58,90,405	
15	Karnataka	47,10,766	1,05,37,632	
16	Kerala	11,11,836	56,83,760	
17	Lakshadweep	2,357	7,581	
18	Madhya Pradesh	50,67,140	1,64,54,942	
19	Maharashtra	69,17,286	1,74,96,774	
20	Manipur	68,048	2,09,053	
21	Meghalaya	1,31,873	3,17,135	
22	Mizoram	1,21,450	2,07,730	
23	Nagaland	74,057	2,12,944	
24	Nct of Delhi	12,65,706	35,57,440	
25		31,45,850	89,84,859	
26	Puducherry	91,532	2,42,315	
27	Punjab	18,61,298	62,43,262	
28	Rajasthan	42,27,061	1,26,43,411	
29	Sikkim	56,783	1,24,768	
30	Tamil Nadu	40,58,715	1,15,69,218	
31	Telangana	37,98,510	93,67,618	
32	Tripura	2,29,925	7,94,422	
33	Uttar Pradesh	85,70,908	3,28,05,228	
34	Uttarakhand	5,87,525	25,87,072	
35	West Bengal	42,96,384	1,49,77,930	
36	Ladakh	8,674	18,161	
37	Others & Non-CBS Enrolments*	3,84,56,132	3,59,16,806	
Grand Total		11,29,37,095	25,83,92,169	

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	Number of Eligible Families under PM-JAY			
State / UT	SECC 2011 Families	Additional Families covered by State / UT	Total Families	
A&N Islands	21,399		21,399	
Andhra Pradesh	54,67,524	90,12,033	1,44,79,557	
Arunachal Pradesh	88,611	1,71,606	2,60,217	
Assam	26,96,996		26,96,996	
Bihar	1,08,11,015		1,08,11,015	
Chandigarh	23,678		23,678	
Chhattisgarh	36,50,364	19,20,555	55,70,919	
DNHⅅ	26,342	35,608	61,950	
Goa	36,431		36,431	
Gujarat	43,83,948	32,04,589	75,88,537	
Haryana	15,45,936		15,45,936	
Himachal Pradesh	4,78,985		4,78,985	
Jammu And Kashmir	5,97,801	14,56,497	20,54,298	
Jharkhand	28,05,753	29,05,180	57,10,933	
Karnataka	62,09,073	52,90,927	1,15,00,000	
Kerala	22,03,589	19,52,522	41,56,111	
Ladakh	10,904	28,638	39,542	
Lakshadweep	1,465		1,465	
Madhya Pradesh	83,57,257	25,04,396	1,08,61,653	
Maharashtra	83,63,664		83,63,664	
Manipur	2,73,250		2,73,250	
Meghalaya	3,47,013	2,07,118	5,54,131	
Mizoram	1,94,859		1,94,859	
Nagaland	2,33,328		2,33,328	
Puducherry	1,03,434		1,03,434	
Punjab	14,64,802	24,92,403	39,57,205	
Rajasthan*	58,95,363	50,28,504	1,09,23,867	
Sikkim	39,738		39,738	
Tamil Nadu	77,70,928	69,29,072	1,47,00,000	
Telangana	25,90,010	61,66,832	87,56,842	
Tripura	4,90,964		4,90,964	
Uttar Pradesh	1,16,84,453	8,43,876	1,25,28,329	
Uttarakhand	5,23,536	10,45,932	15,69,468	
Total	8,93,92,413	5,11,96,288	14,05,88,701	

Note: Above list does not include eligible beneficiary family count of SECC 2011 from West Bengal, Odisha and NCT of Delhi as they are not implementing AB PM-JAY.

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Sl. No.	State/UT Name	Number of Beneficiariesl
1	Andaman and Nicobar Islands	2302
2	Andhra Pradesh	151866
3	Arunachal Pradesh	2500
4	Assam	25362
5	Bihar	204497
6	Chandigarh	4279
7	Chhattisgarh	210695
8	Dadra and Nagar Haveli and Daman & Diu	1580
9	Delhi	9576
10	Goa	1002
11	Gujarat	370781
12	Haryana	820690
13	Himachal Pradesh	42293
14	Jammu & Kashmir	72314
15	Jharkhand	130678
16	Karnataka	112172
17	Kerala	12192
18	Ladakh	1468
19	Lakshwadeep	21
20	Madhya Pradesh	129455
21	Maharashtra	594408
22	Manipur	4220
23	Meghalaya	3179
24	Mizoram	666
25	Nagaland	4827
26	Odisha	171311
27	Puducherry	1309
28	Punjab	34921
29	Rajasthan	104744
30	Sikkim	141
31	Tamil Nadu	58887
32	Telengana	42101
33	Tripura	29972
34	Uttar Pradesh	642904
35	Uttarakhand	34987
36	West Bengal	90545
Total		41,24,845
	olment in the States/UTs of Haryana, Uttar	5,06,603
	Maharashtra, Rajasthan, and Chandigarh	
Grand Total		46,31,448
